

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD

OA.166/92

date of decision : 18-6-1993

Between

K. Subba Rao

: Applicant

and

1. The Chief Staff Officer
P&A Headquarters
ENC (V) Eastern Naval Command
Naval Base, Visakhapatnam

2. The Technical Employment Officer
Tech. Employment Exchange
Visakhapatnam
Muppidi Colony
Visakapatnam - 2

: Respondents

Counsel for the applicant : V.S.R. Murthy, Advocate

Counsel for the respondent-1 : N.V. Ramana, Addl. SC for
Central Government

Counsel for the respondent-2 : D. Panduranga Reddy, SC for
Andhra Pradesh State Govt.

CORAM

HON. MR. JUSTICE V. NEELADRI RAO, VICE CHAIRMAN

HON. MR. P.T. THIRUVENGADAM, MEMBER (ADMINISTRATION)

Judgement

(As per Hon. Mr. Justice V. Neeladri Rao, Vice Chairman)

No one is present for the applicant. Heard Sri N.V. Ramana, learned counsel for R-1 and Sri D. Panduranga Reddy, learned counsel for R-2.

2. This application was filed praying for a direction to R-1 to consider the case of the applicant for interview to be held from 26-2-1992 onwards for the posts ^{of} Coffee/Tea Maker and Wash Boy alongwith the candidates sponsored by the Employment Exchange, Visakhapatnam.

in the same category ^{was} was sponsored ahead of the name of the applicant. Probably, realising the same the applicant might not be evincing any interest in prosecuting this OA and accordingly there is no representation when this OA was called on earlier adjournments and even on today ^{even though} when it is posted for dismissal.

6. In the result, the OA is dismissed. No costs.

CERTIFIED TO BE TRUE COPY

Date.....

Court Officer
Central Administrative Tribunal
Hyderabad Bench
Hyderabad.

30/9/83

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To

1. The Chief Staff Officer P&A
Headquarters, ENC (V) Eastern Naval Command,
Naval Base, Visakapatnam.
2. The Technical Employment Officer,
Tech. Employment Exchange, Visakapatnam
Muppidi Colony Visakapatnam.
3. One copy to Mr. V. S. R. Murthy, Advocate, 1-10-145,
Ashok Nagar, Hyderabad.
4. One copy to Mr. N. V. Ramana, Addl. CGSC. CAT. Hyd.
5. One copy to Mr. D. Panduranga Reddy, Spk. Counsel for A.P. Govt.
CAT. Hyd.
6. One copy to Library CAT. Hyd.
7. One spare copy.

pvm

3/2/83
P.M. (Q. 6)